<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 171 OF 2016

Dated: 25th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Neyveli Lignite Corporation Ltd. Vs.			 Appellant(s)
Central Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ranjitha Ramachandran Ms. Poorva Saigal	
Counsel for the Respondent(s)	:	Mr. S.K. Agarwal Ms. Varsha Tandon Dr. A.P. Singha for R-2 to R-5	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk